

Sinnar Thermal Power Limited - Under CIRP

**List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
Date of Commencement of CIRP- 19th September, 2022, IRP actions stayed by NCLAT for the period 26.09.2022 to 19.01.2024 (Order dated 19.01.2024
received by IRP on 23rd January 2024)
Claims updated till February 27, 2024**

Annexure 2

List of Unsecured Financial Creditor belonging to any class of creditor

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
	Total		-	-		-				-	-	-	-	